

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. No. 2145/93  
M.A. 1005/99

(A)

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)  
HON'BLE SHRI R.K. AHOOJA, MEMBER(A)

New Delhi, this the 11th day of October, 1999

1. Shri Sohan Lal  
S/o Shri Kapoor Chand
2. Shri Trilochan Singh  
S/o Shri Ranjit Singh
3. Shri A.K. Mehra  
S/o Shri G.B. Mehra  
All working as Refrigeration Fitter,  
Ordnance Factory, Muradnagar  
District Ghaziabad (U.P.)  
C/o 7R, Ordnance Factory State  
Muradnagar, District Ghaziabad (U.P.) ....Applicants

(By Advocate: Shri D.K. Garg)

Versus

1. Union of India through  
the Secretary  
Ministry of Defence  
Sena Bhawan, New Delhi
2. Director General  
Ordnance Factory Board  
10, Auckland Road, Calcutta-1
3. The General Manager  
Ordnance Factory, Muradnagar  
Distt. Ghaziabad (U.P.) ....Respondents

(By Advocate: Shri V.S.R. Krishna)

O R D E R (ORAL)

[ By Hon'ble Shri R.K. Ahooja, Member(A) ]

The applicants who are Refrigeration Fitters are aggrieved that though they have been merged in the category of Fitter General Gr.II on the basis of the recommendations of the Guha Committee set up to rationalise the trades and grades in Ordnance Factory Organisation, the respondents by their impugned letter dated 7.8.93 (page 69) had taken them out and included them in the category of other trades. The

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applicants submit that as a result they have been deprived of the opportunity for promotion to the post of Fitter General Gr.I.

(15)

2. The respondents in their reply have submitted that the Guha Committee had recommended trades like Compressor Attendant, Pump Attendant, Motor Attendant, etc. to be included in category Fitter Gr.II. They say there was a mistake in the notice in which the requirements for trade test for promotion were prescribed and it was therein wrongly shown that Refrigeration Mechanics will also be included with General Fitters Grade-II.

3. We have seen the documents and the order of recruitment. There is no mention whatsoever of the Refrigeration ~~mechanics~~ <sup>mechanics</sup> automatically in the notification for merger with General Fitter. The only trades mentioned are Compressor Attendant, Pump Attendant, Motor Attendant, Fitter, Viceman, Revettor, Scraper, Assembler Marker Eng. Fitter Motor Cleaner, Lock Smith & Striker Eng. In view of this position, we find force in the arguments advanced by the respondents that the Guha Committee had never approved merger of the applicants' Trade with the Fitter General.

4. In view of the above we find no merit in the O.A. and the same is dismissed. No costs.

  
(R.K. AHOOJA)

MEMBER (A)

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(SMT. LAKSHMI SWAMINATHAN)

MEMBER (J)